SHRI P. C. SETHI: It is not as if they have taken the people on lottery basis. Senior officers from transportation, tele-communication, engineering, mechanical engineering, signalling...

SHRI KAMAL NATH: Not catering?

SHRI P. C. SETHI: Catering does not come in the area of accidents.

SHRI KAMAL NATH: People have gone from the Catering also.

SHRI P. C. SETHI: People have been taken from important disciplines.

As far as the recommendations of these teams are concerned, they are being monitored at the General Manager's level and at the same time, we are having regular meetings in the Board with these teams. I have also been visiting various zones to meet these teams, to go into the recommendations given by them. I can assure the hon. Members that we would certainly like to implement these suggestion which we have accepted.

श्री फूल चन्द वर्मा : मंत्री महोदय ने बताया कि 44 डिवीजनों का आप के सुरक्षा दल ने अवलोकन किया और जो विभिन्न खामियां थीं उस के सम्बन्ध में रिपोर्ट वगैरह प्रस्तुत कर रहे हैं। मैं जानना चाहता हूं कि यह सुरक्षा दल विभिन्न स्थानों पर जो गया था क्या वह रेल से गया था या हवाई जहाज से गया था ? अक्सर यह होता है कि रेलवे बोर्ड के चेयरमैन तो हवाई जहाज से सफर करते हैं और हमारे सेठी जी रेल मंत्री होने के बाद भी रेल से इन्दौर जाते हैं। इसलिए रेल में सुधार करने के लिए हवाई जहाज से जाना पड़े यह जरा विचारणीय प्रश्न हो जाता है। एक तो मैं यह जानना चाहता हूं।

दूसरे, मैं यह जानना चाहूंगा कि मध्य प्रदेश से वेस्टर्न रेलवे और सेंट्रल रेलवे दोनों ही गुजरती हैं, आप की जानकारी में भी यह होगा और मेरी जानकारी में तो है ही, हम दोनों एक ही स्थान से आते हैं, क्या यह सही है कि इन दोनों रेलवेज में विशेष कर तीन पत्ती के लिए जुए खेलने वाले लोग रहते हैं ? अभी पिछले दिनों एक व्यक्ति से 3 हजार रुपये छीन लिए गए लेकिन उस को पकड़ा नहीं गया। तो क्या रेलवे सुरक्षा दल की जांच में ये सब बातें भी आएंगी या नहीं ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K JAFFER SHARIEF): The question does not arise out of the main question.

श्री फूल चंद वर्मा : अध्यक्ष महोदय, जवाब नहीं आया।

अध्यक्ष महोदय : जवाब तो सवाल में ही आ गया।

श्री फूल चंद वर्मा : जवाब कुछ तो आना चाहिए।

SHRI C. K. JAFFER SHARIEF : The question does not arise out of the main question.

श्री फूल चंद वर्मा : मैंने यह तो नहीं कहा कि सिर मुंडाते ही ओले पड़े। आप जैसे ही रेल मंत्री बने रेल दुर्घटना हो गई।

अध्यक्ष महोदय : मंत्री बनते ही रेल दुर्घटना बन्द हो गई।

Indians in Burmese jail

*823. SHRI RAJESH KUMAR SINGH:
SHRI CHINTAMANI JENA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that there are a number of Indians in Burmese jails;

(b) if so, the number of such Indians and since when they are in Burmese jails; and

(c) the steps Government have taken to secure the release of Indians detained in Burmese jails and to ensure protection of the interest of the Indian community in that country?

THE MINISTER FOR PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) and (b). As per the latest information available with Government, there are 160 Indians in various Burmese Jails at present. A statement giving break-up is attached. Approximately 150 of the persons detained are held on charges connected with illegal immigration into or illegal stay in Burma.

(c) The matter of their expeditious trial and release on the expiry of their prison terms has been regularly and vigorously taken up with the Burmese authorities at various levels from time to time. As a result of our persistent efforts, 34 Indians were released during the last year alone. Our Embassy in Rangoon has been advised to continue their efforts and to persuade the Burmese authorities to adopt a humanitarian approach while implementing their regulatory measures.

Statement

Year of Arrest	Number
1965	1
1970	1
1972	1
1973	3
1974	1
1975	47
1976	31
1977	7
1978	37
1979	8
1980	16
1981	5
1982	2
Total	160

श्री राजेश कुमार सिंह : अध्यक्ष महोदय, 160 भारतीय बर्मा की भिन्न भिन्न जेलों में बन्द हैं। इसी प्रकार से पाकिस्तान की जेलों में भी 300 लोगों के बंद होने की बात आपने स्वीकार की थी जिनमें से 40 भारतीय तो ऐसे हैं जोकि सन् 1971 की लड़ाई के बाद आज तक वापिस नहीं आए हैं। पाकिस्तान गवर्नमेंट ने भी कहा है कि चार प्रिजनर्स आफ वार पाकिस्तान जेलों में हैं।

इसमें मंत्री जी ने बताया है :

"Approximately 150 of the persons detained are held on charges connected with illegal immigration of illegal stay in Burma."

इसमें दस लोगों के बारे में आपने नहीं बताया है कि वे किस लिए बन्द हैं ? दूसरी बात यह है कि इसमें से कितने लोगों के केसेज का निर्णय हो गया है और जेल की अवधि भी पूरी हो गई है उसके बावजूद उनको नहीं छोड़ा गया है तो इस सम्बन्ध में भी क्या आपने वहां की सरकार से कोई सम्पर्क किया है या और कोई कार्यवाही की है ?

SHRI P. SHIV SHANKAR: In the answer I have given the figure approximately as 150 persons. I have not given the exact figure as 150. The position is that out of a total of 160 persons, 30 persons are detained under the Foreign Registration Act for not being in possession of documents or for the default in payment of the annual stay permit fees, 118 are detained for illegal entry into Burma through the land route and 12 are detained for some criminal or civil offences. That makes a total of 160 persons.

My hon friend asked how many cases have been settled, or are likely to be settled. I must submit that because of the efforts that have been made by our Mission in Burma, roughly about 40 persons out of these 160 are likely to be released within the next two or three months.

श्री राजेश कुमार सिंह : अध्यक्ष महोदय, कुछ समय पहले पाकिस्तान के सम्बन्ध में अखबारों में छपा था। "हिन्दुस्तान टाइम्स"

में यह आया था कि पाकिस्तान की जेलों में 8 भारतीयों की हालत खराब हो गई, उनका मानसिक सन्तुलन बिगड़ गया। मैं जानना चाहता हूं क्या मंत्री जी ने, बर्मा की जेलों में जो भारतीय हैं उनकी स्थिति के बारे में कोई जानकारी हासिल की है कि वे किस दशा में हैं ? इसके अतिरिक्त वहां पर जो भारतीय छूटे हैं या जो आपने छुड़ाए हैं, उनको स्वदेश लाने की भी आपने कोई व्यवस्था की है ?

SHRI P. SHIV SHANKAR: I must say that a lot of consular assistance is being given to this type of people. Our officials also visit the jails, particularly in Rangoon. But in the far-flung areas, like Mandalay, it is difficult because of the lack of communication. They try to go and visit them and give them a moral boosting. One aspect which has to be taken into consideration is that, if they were all Indian citizens, then, necessarily all action is bound to be taken in order to safeguard the interests of our citizens. But, many of these people, who are there, are of Indian origin and some of them are settled there for a long time

About those who are the Indian citizens, and who go straight from the border because after all it is one thousand mile border, all care is taken in respect of such type of people of Indian origin and Indian citizens.

SHRI SONTOSH MOHAN DEV: Sir, the base of the Manipur People's Liberation Army which is creating secessionist movement, is in Burma and Mr. Bisweshwar Singh, who has been arrested, has confessed it in his statement In view of this, may I know whether any of these PLA people have been arrested there and whether the Government of India is trying to get them back here.

SHRI P. SHIV SHANKAR: I think, I am not sure about many of the PLAs being arrested. The question raised originally was with respect to the persons in jail already. So, I answered with reference to that.

SHRI SONTOSH MOHAN DEV: My question is whether any PLAs have been arrested there. They are also Indian citizens.

SHRI P. SHIV SHANKAR: That is perfectly all right. I have said that from the break-up that I have given, there do not appear to be any PLAs at all because I have already said that there are 30 of the persons who are without any document, 108 of the persons who trespassed into their territory and only 12 of the persons who committed civil and criminal offences.

श्री मोतीभाई आर. चौधरी : बर्मा में जो भारतीय बसे हुए थे उनकी जायदाद का राष्ट्रीयकरण कर दिया गया है और उनको जो मुआवजा मिलना चाहिए था, वह अभी तक नहीं मिला है।

अध्यक्ष महोदय : यह इस सवाल से रेलेवेन्ट नहीं है।

श्री मोतीभाई आर. चौधरी : जेल में वे बन्द हैं और उन की जायदाद ले ली गई है। ब्रिटिश नागरिक जो थे, उनको पैसा मिल गया है।

अध्यक्ष महोदय : इस सवाल की इसमें उत्पत्ति नहीं होती है।

एक माननीय सदस्य : आप करा दीजिए उत्पत्ति।

अध्यक्ष महोदय : अन नेचुरल कैसे हो सकती है।

नेक्स्ट क्वेश्चन, श्री एच. एन. नन्जे गौडा।

Introduction of Computers in Railways

+

*829. SHRI H. N. NANJE GOWDA:
SHRI KRISHNA KUMAR GOYAL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Institute of Railway Signal & Telecommunication Engineers had held a symposium at Madras and suggested to Government